

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4328 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors.	Alishan Naqvee
2.	I.A. No. 4325 & 4326 of 2023 in Contempt Case (AT) No. ___ of 2023 in Comp. App. (AT)(Ins) No. 165 & 166 of 2023	Ajay Kumar Agarwal Vs. Vikas Goel	Kaushal

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Assistant Registrar